## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

То

The Principal District & Sessions Judge, All Districts of J&K State.

No .:- 16/74-96 Sts

Dated: 04 08 217

Subject:- Physical Verification of Pending Cases.

Sir,

Vide communication No. 8749-71/Sts. Dated 01-07-2017, 15092/Sts. Dated 25-07-2017 and No. 16036-43/Sts. Dated 02-08-2017, You were requested to furnish the information on the subject cited above.

However, the information received is deficient and not as per requirement. You are therefore, requested to furnish the requisite information in consolidated form for the whole District in the format attached herewith. The same may be furnished within three days through E-mail or Tele-Fax No. 0194-2506639.

The matter may be treated as Most urgent.

Encl: (Format) One leaf.

Yours faithfully'

Registrar General

No: 16174-97 Stg.

Dated: 04 08 2017

Copy to:-

Incharge NIC J&K High Court wing, Srinagar for uploading the same in the High Court website.

**Format** 

## Court-Wise Physical verification of Pending Cases as on 31-07-2017

1. 2.	Name of the courts	Pendency of Civil Cases						Pendency of Criminal Cases						
		Before Physical Verification			After Physical Verification			Before Physical Verification			After Physical Verification			
		Main	Misc.	Total	Main	Misc.	Total					is the Institute verification		
							Total	Main	Misc.	Total	Main	Misc.	Total	
3.													Total	
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	Total													